COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 348 of 2017 &
IA NO. 1101 OF 2019

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

West Bengal Power Development Corporation Ltd. .... Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s): Mr. Sajan Poovayya, Sr. Adv.
Mr. Anand Kr. Shrivastava

Counsel for the Respondents (s): Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

Reserved for Orders.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj